

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 683 /Confdl./2016
II-15-7/2004 (Pt.-II)

Bilaspur, dated 24 September, 2016

In partial modification of Registry Order no. 403/Confdl./2016/II-15-7/2004 (Pt.-II) dated 16.06.2016, Hon'ble the Chief Justice has been pleased to nominate Registrar (Inspection & Enquiry) as the Secretary to the "**Committee for Sensitization of Family Court Matters**".

BY ORDER OF HON'BLE THE CHIEF JUSTICE

24/9/16
(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL

Endt. No. 684 /Confdl./2016
II-15-7/2004 (Pt.-II)

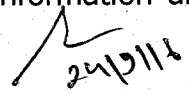
Bilaspur, dated 24 September, 2016

Copy forwarded to: -

1. Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
10. Registrar (Vigilance/ I. & E./ Judicial/Computerisation), High Court of Chhattisgarh, Bilaspur for information.
11. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
12. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex) , Mantralaya, New Raipur for information.
13. Registrar (I. & E.), High Court of Chhattisgarh, Bilaspur for information and compliance.
14. Additional Registrar (Judicial/ D.E. & E./ Admn./ S. & A. Cell/ M.), High Court of Chhattisgarh, Bilaspur for information.
15. Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
16. Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.

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17. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
18. Deputy Registrar (Copying & Writ/ Criminal / Civil/ D.E./ Works & Protocol/ Vigilance and I. & E./ R.G. & Estt.), High Court of Chhattisgarh, Bilaspur for information.
19. Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
20. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
21. Section Officer/In-charge, Accounts/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Juvenile Justice Cell/ Library/ Pension / Protocol/ Record Room (Admn.)/ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.


(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL